

Tripura and other border areas in India;

(b) the action taken during the past four months to deport them; and

(c) how many were deported during the above period?

**The Minister of Home Affairs (Shri Nanda):** (a) At the end of June 1965, the number of such infiltrants was about—

Assam	1,26,000
Tripura	2,000
Rajasthan	156

West Bengal—The number is still undetermined.

In other areas on the Pakistan border, there is no problem of any significance.

(b) and (c). During the four months—February to May, 1965—7,299 Pakistani infiltrants were deported under the Foreigners Act, 1946.

**Uniform Pattern of Education and Text Books**

- \*74. { Shri D. C. Sharma:  
Shri Yashpal Singh:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:  
Shri N. P. Yadav:  
Shri Basappa:  
Shri R. Barua:

Will the Minister of Education be pleased to state:

(a) whether any efforts have been made to have a uniform pattern of education and text books throughout the country;

(b) if so, the details thereof; and

(c) the results achieved in this regard?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) Efforts have been made in the following directions:

- (i) Orientation of elementary schools to the basic pattern;
- (ii) Reorganisation of Secondary schools on the basis of the recommendations made by the Secondary Education Commission;
- (iii) Reorganisation of Higher Education on the basis of the University Education Commission's Report;
- (iv) Setting up of an organization under the National Council of Educational Research and Training to prepare model text books for the School stage.

(c) A fair amount of progress has been achieved in all these directions although a rigid uniformity was not attempted nor could it be achieved due to administrative and financial difficulties. The text books are under preparation and the State Ministers' Conference has agreed to adopt them by translation into regional languages.

**विभाषा सूच**

- \*75. { श्री बड़े :  
श्री हुकम चन्द कल्लवाय  
श्री बृजराज सिंह :  
श्री स० ना० विद्यालंकार :  
श्री स० मो० बनर्जी :  
श्री ह० च० सोय :  
श्री सोलंकी :  
श्री नरसिम्हा रेड्डी :  
श्री बासप्पा :

क्या शिक्षा मंत्री यह बताने की कोशिश करेंगे कि :

(क) क्या केन्द्रीय सरकार ने राज्य सरकारों को विभाषा सूच लागू करने के लिये लिखा है; और

(ख) यदि हाँ, तो इस पर विभिन्न राज्यों की क्या प्रतिक्रिया है ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) त्रिभाषा फार्मूला को अमल में लाए जाने पर बराबर विचार हो रहा है। राज्य के मुख्य मंत्रियों तथा केन्द्रीय मंत्रियों की बैठक फरवरी, 1965 में हुई थी, जिसने त्रिभाषा फार्मूला के कार्य पर फिर से विचार किया और निर्णय किया कि इसे पूरी तरह से और प्रभावकारी ढंग से अमल में लाया जाना चाहिए। यह निर्णय भारत सरकार न राज्य सरकारों को भेज दिया है।

(ख) राज्यों ने साधारण तौर पर फार्मूला स्वीकार कर लिया है और स्थानीय परिस्थितियों के अनुसार कुछ संशोधन तथा व्याख्याओं के साथ इसे प्रारम्भ कर दिया है।

#### Redress of Public Grievances

- \*76. { Dr. L. M. Slaghvi;  
Shri Sarjoo Pandey;  
Shri Laxmi Dass;  
Shrimati Ramdulari Sinha:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 666 on the 31st March, 1965 and state:

(a) whether Government have taken any decision regarding bringing into existence any machinery for the redress of public grievances analogous to the institution of Scandinavian Ombudsman;

(b) if so, the details thereof; and

(c) if the answer to part (a) be in the negative, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) A Committee of the Special Consultative Group of M.P.s, under the chairmanship of the Minister in the Ministry of Home Affairs is examining the question of a machinery for the redress of citizens' grievances at the Centre. The feasibility of an Ombudsman type institution for this country is being gone into in that connection, along with the related question of rationalising and extending the system of administrative tribunals.

(b) and (c). Do not arise.

#### Integration of Aligarh University Students

\*77. **Shrimati Renu Chakravarty:** Will the Minister of Education be pleased to state:

(a) the steps being taken to bring about a cultural and emotional integration of Muslim and Hindu students residing in the University hostels in Aligarh University;

(b) the efforts being made to curb the activities of communal reactionary organisations among the students, teachers, provosts, proctors, wardens of this University and to promote a healthy secular outlook among them; and

(c) the steps being taken to cut down to a minimum the period when the constitution of the University will be in abeyance?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). Consequent upon the promulgation of the Aligarh Muslim University (Amendment) Ordinance, 1965, the Executive Council of the University has been reconstituted with effect from 7th June, 1965. The new Executive Council is expected to go into the various problems facing the University and to take necessary steps to bring about cultural and emotional integration as well as the eradication of communal and reactionary elements in the University.

(c) A Bill in replacement of the Aligarh Muslim University (Amendment) Ordinance, 1965 has already been introduced in the Parliament. Long-term legislation will be brought forward as soon as possible, after the Banaras Hindu University (Amendment) Bill is passed by the Parliament.

#### Aligarh Muslim University

- { Shri R. S. Pandey;  
Shri Bibhuti Mishra;  
Shri K. N. Tiwary;  
Shri N. P. Yadav;  
\*78. { Shri P. R. Chakraverti: